

शहरी विकास विभाग
राष्ट्रीय राजधानी क्षेत्र: दिल्ली सरकार
9वां तल, सी-विंग, दिल्ली सचिवालय, इन्द्रप्रस्थ इस्टेट, नई दिल्ली

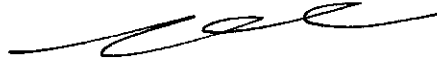
विधायक का नाम : श्री महेन्द्र गोयल

दिनांक : 26.03.2018

विधान सभा अतारांकित प्रश्न संख्या : 282

क्या शहरी विकास मंत्री यह बताने की कृपा करेंगे कि :-

क्र. सं.	प्रश्न	उत्तर
क	क्या यह सत्य है कि दिल्ली नगर निगम अब अनाधिकृत कॉलोनियों में स्ट्रीट लाईट लगाने का कार्य नहीं करती है;	शहरी विकास(अनधिकृत कॉलोनी) जी हां उत्तरी दिल्ली नगर निगम हां, यह सत्य है कि उत्तरी दिल्ली नगर निगम अनधिकृत कॉलोनियों में स्ट्रीट लाईट लगाने का कार्य नहीं करती है।
ख	यदि हाँ, तो वर्तमान में अनाधिकृत कॉलोनियों में नई स्ट्रीट लाईट लगाने की जिम्मेदारी किस विभाग की है;	शहरी विकास(अनधिकृत कॉलोनी) शहरी विकास विभाग दिल्ली सरकार ने आदेश संख्या WPC3569/UC-1/UD/CD-021295572/1627-1643 दिनांक 16-09-2016 जारी किया गया था जिसके अनुसार संबंधित डिस्कॉम्स डीएसआईआईडीसी के माध्यम से अनधिकृत कालोनियों में स्ट्रीट लाइट लगाने एवं मरम्मत का काम करेगी उत्तरी दिल्ली नगर निगम शहरी विकास विभाग आदेश दिनांक 16.09.2016 (प्रतिलिपि संलग्न) के अनुसार अनधिकृत कॉलोनियों में स्ट्रीट लाईट लगाने की जिम्मेदारी डीएसआईआईडीसी विभाग की है।
ग	अनाधिकृत कालोनियों में स्ट्रीट लाईट लगाने वाले विभाग के रिठाला विधानसभा क्षेत्र से संबंधित सभी अधिकारियों के नाम व फोन नंबर उपलब्ध करवाए जाए;	शहरी विकास(अनधिकृत कॉलोनी) चीफ इंजीनियर इलेक्ट्रिकल- श्री वीरेन्द्र सिंह 9818100558 श्री प्रवेश सिन्हा सीईओ टीडीडीपीएल-66112202 टीडीडीपीएल नार्थ- 66112300
घ	क्या यह भी सत्य है कि सरकार की अनाधिकृत कॉलोनी विजय विहार से खतरनाक हाई टेंशन तार को हटाने की योजना है, और	शहरी विकास(अनधिकृत कॉलोनी) जी हां।
च	यदि हाँ, तो योजना का पूर्ण विवरण क्या है?	शहरी विकास(अनधिकृत कॉलोनी) उक्त प्रस्ताव उर्जा विभाग में विचाराधीन है।



R. S. Parmar
Dy. Secy. (Urban Development)
Govt. of NCT of Delhi
Delhi Secretariat

GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI
URBAN DEVELOPMENT DEPARTMENT
(UNAUTHORISED COLONIES CELL)
10TH LEVEL, 'C' WING, DELHI SECRETARIAT
I.P. ESTATE, NEW DELHI-110002

F.No. WPC 3569/UC-II/UD/CD-021295572/1627-1643 Dated: 16-9-2016

ORDER

Sub: Allotment of all unauthorized colonies to the DSIIDC in respect of street light installation and maintenance work.

In partial modification of order No. F.No.1/33/UC/UD/Policy/07/partfile/486 dated 29.03.2016 vide which PWD was assigned the maintenance and augmentation of street lights work in the unauthorized colonies, it has been decided, in the Meeting held on 10.08.2016 under the Chairmanship of Minister, Urban Development, that all new as well as maintenance of street lights in unauthorized colonies shall continued to be executed by concerned DISCOMs through DSIIDC so that the continuity is maintained.

2. It is therefore requested that all the above works of street lights in the unauthorized colonies may be taken up by DSIIDC in accordance with the guidelines dated 19/12/2012.

3. It is further requested that DSIIDC should also ensure proper maintenance of the street lights installed by them and already existing in the unauthorized colonies and closely supervise the said work.

4. It is also requested that DSIIDC may obtain all the records relating to installation and maintenance of street lights in unauthorized colonies (with physical and financial status UC wise) if undertaken by them along with certified copies of vouchers and expenditure statements from the PWD for records and future reference purposes.

5. This issues with the approval of the Hon'ble Minister, Urban Development.

Lk.
15/9/2016
(Lakshmi Krishnan)
Dy. Secretary (UC)

Copy for necessary action:

1. Secretary, Public Works Department, GNCTD, 5th floor, Delhi Secretariat, New Delhi.
2. Commissioners, East DMC, Patparganj Industrial area, Delhi
3. Commissioner, North DMC, Civic Centre, New Delhi.
4. Commissioner, South DMC, Civic Centre, New Delhi
5. Managing Director, DSIIDC, Connaught Place, New Delhi.
6. C.E.O., NDPL, Kingsway Camp, Delhi
7. C.E.O., BSES, Nehru Place, New Delhi
8. C.E.O., BYPL, Karkardooma, New Delhi..

Copy for information to:-

1. Pr. Secretary to Hon'ble Chief Minister, Delhi Secretariat, New Delhi.
2. Secretary to Minister of UD, Delhi Secretariat, New Delhi.
3. Secretary to Minister (PWD), GNCTD, Delhi Secretariat
4. The Special Secretary (UD-II/Plg). UD Department, GNCTD, New Delhi.
5. The Director (Planning), Planning Department, GNCTD, 6th level, Delhi Sectt.
6. PS to Pr. Secretary (UD), UD Department, GNCTD, New Delhi.
7. Joint Director (Planning), UD Department, New Delhi.
8. PA to Special Secretary (UC) UD Department, New Delhi.
9. PA to Joint Secretary (UC) UD Department, New Delhi.

Lk.
15/9/2016
(Lakshmi Krishnan)
Dy. Secretary (UC)